

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF

KOYENCO AUTOS PRIVATE LIMITED

1.	Name of Corporate Debtor	Koyenco Autos Private Limited
2.	Date of Incorporation of Corporate Debtor	20/02/2003
3.	Authority under which Corporate Debtor is Incorporated/Registered	RoC-Ernakulam
4.	Corporate Identity Number of Corporate Debtor	U50101KL2003PTC015959
5.	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	Registered Office: 53 C Koyenco Housewest Hill P O Kozhikode KL 673005 IN
6.	Date of closure of Insolvency Resolution Process	04/11/2022
7.	Liquidation commencement date of Corporate Debtor	04/11/2022 (Copy of Order was received on 09/11/2022)
8.	Name and Registration Number of Insolvency Professional Acting As Liquidator	Mr. Vibin Vincent IBBI/IPA-001/IP-P-01997/2020-2021/13134
9.	Address and E-mail of the liquidator, as registered With Board	Chakiath House, Elavoor P 0, Angamaly, Near Elavoor Market, Ernakulam, Kerala-683572 vibinvchackiath@yahoo.com
10.	Address and e-mail to be used for correspondence with the Liquidator	AAA Insolvency Professionals LLP E-10A, Kailash Colony, Greater Kailash-1, New Delhi 110048 Email Id for communication: koyenco@aaainsolvency.com
11.	Last date for submission of Claims	09/12/2022

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kochi Bench, Kochi has ordered the commencement of liquidation of Koyenco Autos Private Limited on **4th November, 2022** (Copy of Order was received on 9th November,2022) under Section 33 of the Insolvency & Bankruptcy Code, 2016.

The Stakeholders of **Koyenco Autos Private Limited** are hereby called upon to submit a proof of their claims or update their claims submitted during CIRP, on or before **9th December, 2022**, to the Liquidator at the address mentioned against item 10.

The Financial Creditors shall submit their proof of claims by electronic means only. All other Stakeholders may submit the proof of claims in person, by post or by electronic means.

The prescribed forms may be downloaded from the following link:

<http://ibbi.gov.in/downloadform.html>

Submission of false or misleading proofs of claim shall attract penalties.

SD/-

Mr. Vibin Vincent (Liquidator)

Reg No. IBBI/IPA-001/IP-P-01997/2020-2021/13134

In the matter of Koyenco Autos Private Limited

Date: - 10/11/2022

Place: - New Delhi